

विधान सभा प्रश्न

विभाग का नाम :	लोक निर्माण
प्रश्न संख्या तारांकित:	1127
उत्तर की तिथि :	05-02-2019
विषय :	वन संरक्षण अधिनियम
प्रश्नकर्ता का नाम :	श्री नरेन्द्र ठाकुर (हमीरपुर):
सम्बन्धित मन्त्री :	मुख्य मन्त्री

प्रश्न	उत्तर
गत तीन वर्ष में 15 जनवरी, 2019 तक जिला हमीरपुर के अन्तर्गत ऐसी कितनी सड़कें हैं जिन्हें वन संरक्षण अधिनियम (F.C.A) की स्वीकृति नहीं मिली है; इन सड़कों की अद्यतन स्थिति क्या है; ब्यौरा दें ?	सूचना सभा पटल पर रख दी गई है।

तारांकित विधान सभा प्रश्न संख्या 1127 जोकि श्री नरेन्द्र ठाकुर (हमीरपुर):
द्वारा पूछा गया है, के उत्तर बारे सूचना :-

गत तीन वर्ष में 15 जनवरी, 2019 तक जिला हमीरपुर के अन्तर्गत 40 ऐसी सड़कें हैं जिनमें वन भूमि आती है। इन 40 सड़कों में से 27 सड़कें पहले से बनी हुई हैं और वाहन चल रहे हैं परन्तु **violation** में रिपोर्ट हुई है । शेष 13 सड़कें ऐसी हैं जिनमें वन भूमि की स्वीकृति के लिए **FCA** के अन्तर्गत प्रक्रिया जारी है। इन 13 सड़कों की अद्यतन स्थिति का विवरण परिशिष्ट-क पर तथा 27 सड़कों की अद्यतन स्थिति का विवरण परिशिष्ट-ख पर संलग्न है।

STATUS OF FCA cases in Hamirpur District AS ON 15.01.2019 where FCA sanction is required for completion of roads.

Sr.No.	Name of Work	Head	Area (in Hectare)	Constituency	Latest position of Forest case.
1	2	3	4	5	6
Barsar Division					
1.	Link road to Village Badhera	PMGSY	0-2814	Nadaun	<p>(1) Initially forest case uploaded on Forest Web Site on 09-03-2015.</p> <p>(2) CA received from DC Hamirpur vide his letter No. 4588 dated 30-7-2015.</p> <p>(3) FCA accepted by the Nodal Officer-cum-APCCF(FCA) O/O Pr. CCF H.P.Shimla.</p> <p>(4) But the land allotted by DC Hamirpur for CA rejected by DFO in the month of Dec 2015 vide his letter No. 1244 dt 28-4-2016 addressed to DC Hamirpur.</p> <p>(5) DC Hamirpur has allotted another land for CA situated in village Kharsal The-Sujanpur, but the same has also been rejected by DFO-HMR vide his office letter No. 9949 dated 30.11.2017.</p> <p>(6) This another land has been identified in the forest range Bijari (P-11 Sadharin) for which preliminary inspection has been done and report from R.O. Bijhari & Barsar is still awaited.</p> <p>(7) Digital map of CA site has stand submitted to DFO-HMR on 01.01.2018.</p> <p>(8) DFO –HMR inspected the road on 30.01.2019 regarding the violation & alignment of road.</p>
2.	L/R Village Gahloon	PMGSY	0-3641	Nadaun	-----do ----
3.	Panyali Nugran Road	PMGSY	0-4-21	Nadaun	-----do ----

4.	Malag Khatrod Jassai	PMGSY	0-1911	Nadaun	-----do ----
5.	Ansara Loharli Road	PMGSY	0-4492	Nadaun	--do— (8) Inspection of DFO HMR could not be done due to mismatching of land record.

6.	Ukhli Samtana via Dharamshala Durban	NABAR D	01-21-63	Barsar	(1) Joint inspection conducted on 22-10-2016. (2)SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited. (3) FCA case uploaded on web site dt. 08.10.2016. (4) DC Hamirpur asked by EE Barsar vide lt. No. 3750-57 dt. 07-05-2016 to allot land for CA. (5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16. (6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16. (7) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha. (8) FCA case again resubmitted by AE Barsar vide letter No. 4355-60 dt. 4-3-17 after doing needful. (9) FRA and CA awaited.
7.	Uled to Dhamani via Choa Khansara	State Head	01-38-64	Barsar	(1) DFO Hamirpur asked by EE Barsar vide letter No. 37054-60 dated 14-03-2016 for Joint inspection. (2)SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.

					<p>(3) FCA case uploaded on web site on 05-05-2016.</p> <p>(4) DC Hamirpur asked by EE Barsar vide Lt. No. 3750-57 dt. 07-05-2016 to allot land for CA.</p> <p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p> <p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16.</p> <p>(7) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(8) FCA case again resubmitted by AE Barsar vide letter No. 4355-60 dt. 4-3-17 after doing needful.</p> <p>(9) FRA and CA awaited.</p>
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Hamirpur Division					
8.	C/O Link road Thain Mod Bann to Bhallown and Jandli Gujran	State Head	2.34	Nadaun	<p>(1) The violation done by other department.</p> <p>(2) FCA case uploaded online on 18.02.2015 vide proposal No. FP/HP/Road/10231/2015.</p> <p>(3) SDM submitted the case of FRA & CA to DC Hamirpur vide EE Hamirpur letter No. 315 dt. 05.03.2016.</p> <p>(4) EE Hamirpur further requested DC to issue FRA/CA vide his office letter No. 4221-22 dt. 06.06.16 and again vide letter No. 9605-07 dt. 26.08.2016 and vide letter NO. 3449-50 dated 05.06.2017 .</p> <p>(5) FRA & CA awaited.</p>
9.	C/O Link road Kuhar KM 0/0 to 3/300	SCSP	0.6083	Nadaun	<p>(1) The violation done by other department.</p> <p>(2) FCA case uploaded online on 03.09.2015 vide proposal No. FP/HP/Road/15143/2015.</p> <p>(3) FRA and CA also onlined on 16.02.2016 and 24.02.2016</p>

					respectively. (4) In principle approval awaited.
10.	C/O link road village Chil Bahal 0/600Km	State Head	0.24	Nadaun	(1) The violation done by other department. (2) FCA case uploaded online on 10.03.2015 vide proposal No. FP/HP/Road/10808/2015. (3) AE Nadaun requested SDM Nadaun for issuance of FRA & CA vide letter No. 500-01 dt. 13.06.2016 and again vide letter No. 565-66 dt. 28.06.2016., 1055-56 dt. 09-09-2016 & EE Hamirpur office letter No. 11018-19 dt. 17-09-2016 and DC Hamirpur requested vide EE Hamirpur letter No. 3449-50 dated 05.06.2017. (4) FRA & CA awaited.

11.	Link road Bharmali to Sadwahal from hamirpur Sujanpur road	State Head	0.25	Sujanpur	(1) The violation done by other department. (2) FCA case uploaded online on 09.02.2015 vide proposal No. FP/HP/Road/9981/2015. (3) FRA and CA are being arranged and will be onlined for obtaining necessary clearance. The AE Sujanpur submitted the necessary documents to Forest Authorities for issue of FRA Certificate vide letter no. 2008-09 dt. 27.10.2016. The joint inspection of this road has been done on 28.02.2018 (4) FRA and CA are being arranged.
12.	C/O Link road Pharnol to Kasiri via Bhadroli Km 0/0 to 2/500	NABAR D MLA Priority	1.4995	Hamirpur	(1) The violation done by other department. (2) FCA case uploaded online on 06.02.2015 vide proposal No. FP/HP/Road/9924/2015. (3) For issuance of FRA & CA matter has been taken up with DC vide EE Hamirpur letter No. 18255-56 dt. 16.12.2015. (4) DC further sent the case of FRA & CA to SDM vide letter No. 9151-52 dt. 16.12.15. (5) AE Hamirpur also persued the case of FRA/CA with SDM

					vide letter No. 2007-08 dated 26.08.2016 and Letter No. 2453-54 dt. 27-09-2016 and by EE Hamirpur vide letter No. 10077-78 dt. 02.09.2016, No.15187 dated 01-01-2018 and No. 19378-79 dated 08-03-2018 (6) FRA & CA awaited.
13.	Link road from Dhaned to Talasi via Shiv Nagri KM 0/0 to 2/500	NABAR D MLA Priority	0.3073	Hamirpur	(1) The violation done by other department. (2) FCA case uploaded online on 07.02.2015 vide proposal No. FP/HP/Road/9961/2015. (3) For issuance of FRA & CA matter has been taken up with DC vide EE Hamirpur letter No. 18255-56 dt. 16.12.2015. (4) DC further sent the case of FRA & CA to SDM vide letter No. 9151-52 dt. 16.12.15. (5) AE Hamirpur also persued the case of FRA/CA with SDM vide letter No. 2009-10 dated 26.08.2016 and by EE Hamirpur vide letter No. 10077-78 dt. 02.09.2016, No. 1586 dated 01.01.2018. (6) FRA & CA awaited.
Tauni Devi		----- Nil -----			

STATUS OF FCA cases in Hamirpur District AS ON 15.01.2019 where FCA Sanction is required but roads are already constructed.

Sr.No	Name of Work	Head	Area (in Hectare)	Constituency	Latest position of Forest case.
1.	2	3	4	5	6
Barsar Division					
1.	Kashmir Bhira Road	PMGSY	0-2961	Nadaun	<p>(1) Initially forest case uploaded on Forest Web Site on 09- 03-2015.</p> <p>(2) CA received from DC Hamirpur vide his letter No. 4588 dated 30-7-2015.</p> <p>(3) FCA accepted by the Nodal Officer-cum-APCCF(FCA) O/O Pr. CCF H.P.Shimla.</p> <p>(4) But the land allotted by DC Hamirpur for CA rejected by DFO in the month of Dec 2015 vide his letter No. 1244 dt 28-4-2016 addressed to DC Hamirpur.</p> <p>(5) DC Hamirpur has allotted another land for CA situated in village Kharsal The-Sujanpur, but the same has also been rejected by DFO-HMR vide his office letter No. 9949 dated 30.11.2017.</p> <p>(6) This another land has been identified in the forest range Bijari (P-11 Sadharin) for which preliminary inspection has been done and report from R.O. Bijhari & Barsar is still awaited.</p> <p>(7) Digital map of CA site has stand submitted to DFO-HMR on 01.01.2018.</p> <p>(8) DFO –HMR inspected the road on 30.01.2019 regarding the violation & alignment of road.</p>

2.	Khorpa Biar	State Head	00-67-11	Barsar	<p>(1) Joint inspection conducted on 05-08-2016.</p> <p>(2) SDM Barsar requested by EE Barsar vide letter No. 792-93 date 31-07-2015 to issue FRA Certificate.(Road alignment falls in more than one Panchayat) which is still awaited.</p> <p>(3) FCA case uploaded on web site on 05-05-2016.</p> <p>(4) DC Hamirpur asked by EE Barsar vide lt. No. 3750-57 dated 07-05-2016 to allot land for CA.</p> <p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p> <p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16. FRA & CA awaited.</p> <p>(7) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(8) FCA case again resubmitted by AE Barsar vide letter No. 4355-60 dt. 4-3-17 after doing needful.</p> <p>(9) case again sent of SDM Barsar but received back vide letter No. 145 dated 13.03.2018 with some observations which are being attended in Division office.</p> <p>(10)FRA and CA awaited.</p> <p>(11) This road has been constructed and passed for vehicular traffic from last 20 years.</p>
3.	Bara Khalot Suddar Nandal Jhoreghat Road	NABAR D	00-25-92	Barsar	<p>(1) Joint inspection conducted on 20-8-2014.</p> <p>(2) SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.</p>

					<p>(3) FCA case uploaded on web site on 08-10-16.</p> <p>(4) DC Hamirpur asked by EE Barsar vide Lt. No. 3750-57 dt. 07-05-2016 to allot land for CA.</p> <p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p> <p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16 but received back with some observation, which are being attended in Divison office .</p> <p>(7) FRA & CA awaited.</p> <p>(8) This road has been constructed and passed for vehicular traffic from last 20 years.</p>
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4.	Bhota Dain via Mansuhi	SCSP	01-37-70	Barsar	<p>(1) DFO Hamirpur asked by EE Barsar vide letter No. 37054-60 dated 14-03-2016 for Joint inspection. Joint inspection conducted on 12-07-2016.</p> <p>(2) SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.</p> <p>(3) FCA case uploaded on web site on 09-05-2016.</p> <p>(4) DC Hamirpur asked by EE Barsar vide Lt. No. 3750-57 dt. 07-05-2016 to allot land for CA.</p> <p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p> <p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16.</p> <p>(7) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p>
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					<p>(8) FCA case again resubmitted by AE Barsar vide letter No. 4355-60 dt. 4-3-17 after doing needful.</p> <p>(9) FRA and CA awaited.</p>
5.	Salouni Kuthiana	State Head	01-46-99	Barsar	<p>(1) Joint inspection conducted.</p> <p>(2) SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.</p> <p>(3) FCA case uploaded on web site on 05-05-2016 and again uploaded on 8-10-2016.</p> <p>(4) DC Hamirpur asked by EE Barsar vide Lt. No. 3750-57 dt. 07-05-2016 to allot land for CA.</p> <p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p> <p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16.</p> <p>(7) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(8) NOC of village FRC and village Gram Sabha is awaited.</p> <p>(9) FRA and CA awaited.</p> <p>(10) This road has been constructed and passed for vehicular traffic from last 20 years.</p>
6.	Nara to Shahtali via Nain Rapper .	NABAR D	00-60-00	Barsar	<p>(1) Joint inspection conducted on 22-10-2016.</p> <p>(2) SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.</p>

					<p>(3) FCA case uploaded on web site on 05-05-2016.</p> <p>(4) DC Hamirpur asked by EE Barsar vide Lt. No. 3750-57 dt. 07-05-2016 to allot land for CA.</p> <p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p> <p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16.</p> <p>(7) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(8) FCA case again resubmitted by AE Barsar vide letter No. 4355-60 dt. 4-3-17 after doing needful.</p> <p>(9) FRA and CA awaited.</p> <p>(10) This road has been constructed and passed for vehicular traffic from last 20 years.</p>
7.	L/R Village Jhanjhani	SCSP	00-40-00	Barsar	<p>(1) Joint inspection conducted on 22-10-2016.</p> <p>(2) SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.</p> <p>(3) FCA case uploaded on web site dt. 08.10.2016.</p> <p>(4) DC Hamirpur asked by EE Barsar vide Lt. No. 3750-57 dt. 07-05-2016 to allot land for CA.</p> <p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p> <p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16.</p> <p>(7) FCA case received back from SDM Barsar vide letter No. 1140</p>

					<p>dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(8) NOC of village FRC and village Gram Sabha is awaited. The BDO Bijhari again requested vide AE Barsar Sub Division HPPWD Barsar letter No. 3720-28 dated 03-11-2017 & No. 4154-62 dated 05-01-2018 to supply the same.</p> <p>(9) FRA and CA awaited.</p> <p>(10) This road has been constructed and passed for vehicular traffic from last 10 years.</p>
8.	Khajjian to Nara via Kuriah	State Head	01-69-74	Barsar	<p>(1) Joint inspection conducted on 05.08.2016.</p> <p>(2) SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.</p> <p>(3) FCA case uploaded on web site dt. 08.10.2016.</p> <p>(4) DC Hamirpur asked by EE Barsar vide Lt. No. 3750-57 dt. 07-05-2016 to allot land for CA.</p> <p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p> <p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16.</p> <p>(7) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(8) FCA case again resubmitted by AE Barsar vide letter No. 4355-60 dt. 4-3-17 after doing needful.</p> <p>(9) FRA and CA awaited.</p> <p>(10) This road has been constructed and passed for vehicular traffic from last 10 years.</p>

9.	Chhakmoh Raily Jajri	State Head	01-93-31	Barsar	<p>-do- (7) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(8) NOC of village FRC and village Gram Sabha is awaited.</p> <p>(9) FRA and CA awaited.</p> <p>(10) This road has been constructed and passed for vehicular traffic from last 20 years.</p>
10.	Kalwal to Ghori Dhabiri via Raily Jajri	State Head	02-04-91	Barsar	<p>(1) Joint inspection conducted on 05.08.2016.</p> <p>(2) SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.</p> <p>(3) FCA case uploaded on web site on 21-03-2016.</p> <p>(4) DC Hamirpur asked by EE Barsar vide lt. No. 3750-57 dt. 07-05-2016 to allot land for CA.</p> <p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p> <p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16.</p> <p>(7) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(8) NOC of village FRC and village Gram Sabha is awaited.</p> <p>(9) FRA and CA awaited.</p> <p>(10) This road has been constructed and passed for vehicular traffic from last 20 years.</p>

11.	Chhakomoh Nalwar Bhatar	State Head	01-58-90	Barsar	<p>(1) Joint inspection conducted on 05.08.2016</p> <p>(2)SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.</p> <p>(3) FCA case uploaded on web site on dated 08-10-16 .</p> <p>(4) DC Hamirpur asked by EE Barsar vide lt. No. 3750-57 dt. 07-05-2016 to allot land for CA.</p> <p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p> <p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16.</p> <p>(7) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(8) NOC of village FRC and village Gram Sabha is awaited.</p> <p>(9) FRA and CA awaited.</p> <p>(10)This road has been constructed and passed for vehicular traffic from last 10 years.</p>
12.	Mehre Garli Bijhri	State Head	01-30-50	Barsar	<p>(1) Joint inspection conducted on 05.08.2016.</p> <p>(2) SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.</p> <p>(3) FCA case uploaded on web site on 05-05-2016.</p> <p>(4) DC Hamirpur asked by EE Barsar vide lt. No. 3750-57 dt. 07-05-2016 to allot land for CA.</p> <p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p>

					<p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16.</p> <p>(7) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(8) FCA case again resubmitted by AE Barsar vide letter No. 4355-60 dt. 4-3-17 after doing needful.</p> <p>(9) FRA and CA awaited.</p> <p>(10) This road has been constructed and passed for vehicular traffic from last 30 years.</p>
13.	L/R PWD colony to Makteri	NABAR D	00-28-87	Barsar	<p>(1) Joint inspection conducted on 05.08.2016.</p> <p>(2) SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.</p> <p>(3) FCA case uploaded on web site on 04-05-2016.</p> <p>(4) DC Hamirpur asked by EE Barsar vide Lt. No. 3750-57 dt. 07-05-2016 to allot land for CA.</p> <p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p> <p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16.</p> <p>(7) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(8) Village FRC and village Gram Sabha refused to give NOC by stating that the road is constructed without their consent.</p> <p>(9) FRA & CA awaited.</p>

					(10)This road has been constructed and passed for vehicular traffic from last 10 years.
14.	Maslana Bhutlar Road	PMGSY	00-96-65	Barsar	<p>(1) Joint inspection conducted on 22-09-2016.</p> <p>(2) SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.</p> <p>(3) FCA case uploaded on web site on 04-05-2016.</p> <p>(4) DC Hamirpur asked by EE Barsar vide lt. No. 3750-57 dt. 07-05-2016 to allot land for CA.</p> <p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p> <p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16.</p> <p>(7) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(8) FCA case again resubmitted by AE Barsar vide letter No. 4355-60 dt. 4-3-17 after doing needful.</p> <p>(9) FRA and CA awaited.</p> <p>(10)This road has been constructed and passed for vehicular traffic from last 15 years.</p>
15.	Barsar Chambeh Naghiar	State Head	02-09-25	Barsar	<p>(1) Joint inspection conducted on 05.08.2016.</p> <p>(2) SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.</p> <p>(3) FCA case uploaded on web site on 04-05-2016.</p> <p>(4) DC Hamirpur asked by EE Barsar vide lt. No. 3750-57 dt. 07-05-2016 to allot land for CA.</p>

					<p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p> <p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16.</p> <p>(7) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(8) FCA case again resubmitted by AE Barsar vide letter No. 4355-60 dt. 4-3-17 after doing needful.</p> <p>(9) FRA and CA awaited.</p> <p>(10) This road has been constructed and passed for vehicular traffic from last 25 years.</p>
16.	Barsar Gujrehra	NABAR D	03-80-50	Barsar	<p>(1) Joint inspection conducted on 20-8-2014 and again on 05.08.2016.</p> <p>(2) FCA Case uploaded on website on 16.02.2015</p> <p>(3) FRA case sent to SDM Barsar by AE Barsar vide letter No. 1718-19 dt. 03.09.2016.</p> <p>(4) FRA case yet to sent to DC Hamirpur by SDM Barsar.</p> <p>(5) This road has been constructed and passed for vehicular traffic from last 15 years.</p>
17.	Badaran Garli via Gahlilian Jole	State Head	Area yet to be calculated	Barsar	<p>(1) Joint inspection conducted on 05.08.2016</p> <p>(2) SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.</p> <p>(3) FCA uploaded on web site on 05.05.2016.</p> <p>(4) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p>

					<p>(5) FRA case yet to sent to DC Hamirpur by SDM Barsar.</p> <p>(6)This road has been constructed and passed for vehicular traffic from last 30 years.</p>
18.	Bani to Chakmoh via Thana (Bani Garli Sarla Baddu Deotsidh road)	NABAR D	0049-71	Barsar	<p>(1) Joint inspection conducted on 05.08.2016.</p> <p>(2) SDM Barsar requested by EE Barsar vide letter No. 792-93 dated 31-07-2015 to issue FRA Certificate which is still awaited.</p> <p>(3) FCA case yet to be uploaded on web site.</p> <p>(4) DC Hamirpur asked by EE Barsar vide lt. No. 3750-57 dt. 07-05-2016 to allot land for CA.</p> <p>(5) The matter of FRA has again been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16.</p> <p>(6) FRA case sent to DC Hamirpur by SDM Barsar on 24.09.16.</p> <p>(7) FCA received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(8) NOC still awaited. (9) FRA & CA awaited.</p> <p>(9)This road has been constructed and passed for vehicular traffic from last 20 years.</p>
19.	Bijhri Dhangota Ukhli Samtana	State Head	Area yet to be calculated	Barsar	<p>(1) Revenue papers collected.</p> <p>(2) Joint inspection conducted on dt.12-07-2016.</p> <p>(3) FCA case yet to be uploaded on website.</p> <p>(4) FRA & CA awaited.</p> <p>(5) This road has been constructed and passed for vehicular traffic</p>

					from last 20 years.
20.	Bhota Bijhri via Ropri	SCSP	Area yet to be calculated	Barsar	<p>(1) FCA case uploaded on website on dated 08.10.2016.</p> <p>(2) DFO Hamirpur asked by EE Barsar vide letter No. 37054-60 dated 14-03-2016 for joint inspection.</p> <p>(3) The matter of FRA has been taken up with SDM Barsar vide AE Barsar office letter no: 1718-19 Dated 03.09.16 and again vide letter no 1847-48 dated 14.09.16.</p> <p>(4) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(5) FCA case again resubmitted by AE Barsar vide letter No. 4355-60 dt. 4-3-17 after doing needful.</p> <p>(6) FRA and CA awaited.</p> <p>(7) This road has been constructed and passed for vehicular traffic from last 20 years.</p>
21.	Jhiralari Kasiri	State Head	0-98	Barsar	<p>(1) Joint inspection conducted on 12.07.2016.</p> <p>(2) FCA case uploaded on web site on 27.09.16.</p> <p>(3) FCA case received back from SDM Barsar vide letter No. 1140 dt. 2-12-16 to attach NOC of village FRC and village Gram Sabha.</p> <p>(4) FCA case again resubmitted by AE Barsar vide letter No. 4355-60 dt. 4-3-17 after doing needful.</p> <p>(5) FRA and CA awaited.</p> <p>(6) This road has been constructed and passed for vehicular traffic from last 15 years.</p>
22.	Bhareri Sulgwan via Badehar Road	State Head	1-48-55	Bhoranj	<p>(1) Case uploaded on Forest website on 20-11-2015 and again uploaded on 13.07.2016.</p>

					<p>(2) FRA received from DC vide letter No. 353/DRA dated 29-08-2016 and uploaded online.</p> <p>(3) This road has been constructed and passed for vehicular traffic from last 30 years.</p>
23.	Bhareri Badehar via Jol Kota Road	SCSP	1-34-35	Bhoranj	<p>(1) Case uploaded on Forest website on 20-11-2015 and again uploaded on 13.07.2016.</p> <p>(2) FRA received from DC vide letter No. 352/DRA dated 29-08-2016 and uploaded on website.</p> <p>(3) This road has been constructed and passed for vehicular traffic from last 10 years.</p>
24.	Bassi Manoh	SCSP	0-54-15	Bhoranj	<p>(1) Case uploaded on Forest website on 20-11-2015 and again uploaded on 13.07.2016.</p> <p>(2) FRA received from DC vide letter No. 355/DRA dated 29-08-2016 and uploaded on website.</p> <p>(3) This road has been constructed and passed for vehicular traffic from last 20 years.</p>
25.	Bassi Dhamrol via Lajiani	State Head	1-03-29	Bhoranj	<p>(1) Case uploaded on Forest website on 20-11-2015 and again uploaded on 13.07.2016.</p> <p>(2) FRA received from DC vide letter No. 354/DRA dated 29-08-2016 and uploaded on website.</p> <p>(3) This road has been constructed and passed for vehicular traffic from last 15 years.</p>
26.	Mair Pandwin via Town Bhareri	State Head	0-76-69	Bhoranj	<p>(1) Revenue papers collected.</p> <p>(2) Joint inspection conducted in July 2016.</p> <p>(3) FRA & CA Awaited from DC Hamipur.</p>
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27.	C/O Link road to village Sohari	PMGSY	0.73	Nadaun	<p>(1) The violation done by other department.</p> <p>(2) FCA case uploaded online on 03.09.2015 vide proposal No. FP/HP/Road/15148/2015.</p> <p>(3) SDM submitted the case of FRA & CA to DC vide EE Hamirpur letter No. 1386 dt. 04.11.2015.</p> <p>(4) EE Hamirpur further requested DC to issue FRA/CA vide his office letter No. 4221-22 dt. 06.06.16 and again vide letter No. 9605-07 dt. 26.08.2016 and vide letter No. 05.06.2017.</p> <p>(5) FRA & CA awaited.</p>
Tauni Devi				----- Nil -----	